

(b) if so, the details thereof;

(c) whether the projects have been sanctioned; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (d). The feasibility reports for development of fishing harbours both at Agardanda and Revas were prepared by the Central Institute of Coastal Engineering For Fishery (CICEF), under the Government of India. The estimated cost of Agardanda harbour was Rs. 23 crores, in 1985. The harbour was designed for the operation of about 400 fishing vessels of sizes ranging from 10 mts to 23 mts. The estimated cost of Revas fishing harbour was Rs. 10.83 crores in 1983 and the harbour was designed for the operation of 300 mechanised fishing vessels ranging in sizes from 11 mts to 14 mts.

The Agardanda proposal could not be accommodated within the outlay allocated for the concerned scheme in the Sixth and Seventh Plans. Hence in order to explore the possibility of availing foreign assistance, Government of Maharashtra have been requested to update the report.

A fishing harbour at Revas was proposed only to provide for spill over boats, over and above a number of 700, from the Sassoon Dock Fishing Harbour. At the number of fishing vessels operating from Sassoon Dock has not exceeded 700, the proposal is kept in abeyance.

[*Translation*]

Supply of DMS Milk in Polythene Packs

3279. SHRI BALWANT SINGH RAMMOOWALIA:
SHRI RAM DHAN:

Will the Minister of AGRICULTURE be

pleased to state:

(a) whether Delhi Milk Scheme milk is supplied in polythene packs instead of bottles;

(b) if so, when this new system was introduced;

(c) whether old packing system has been changed completely; and

(d) if not, the names of the places in Delhi where milk is still supplied in bottles?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b). Delhi Milk Scheme is supplying milk both in polythene packs and in bottles. The milk supply in polythene packs was introduced in 1983.

(c) No, Sir.

(d) Milk is supplied in bottles almost in all areas of Delhi.

[*English*]

Use of Fenpropathrin, Methomys and Trisoperos for White Fly

3280. SHRI V. SOBHANADREESWARA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether International Crops Research Institute for Semi-Arid Tropics and Andhra Pradesh Agricultural University have recommended the use of Fenpropathrin, Methomys and Trisoperos for the effective prevention of white fly and heliothis in cotton crop in Guntur and Prakasam Districts of Andhra Pradesh;

(b) if so, the decision taken by Government in this regard; and

(c) if no decision has been taken so far the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Crop Insurance Scheme

3281. DR. A.K. PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether demands have been made to make to Crop Insurance Scheme applicable to all crops, to non-loanee farmers also and for claim assessment on the basis of the smallest unit;

(b) the response of Union Government thereto; and

(c) the share of Union Government under the Crop Insurance Scheme to be paid to farmers who have insured their crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) The demands for extending the coverage of crop insurance to all crops and to non-loanee farmers have been examined by the Government. However, it has not been considered feasible to accept these demands. As regards the demand for claim assessment, on the basis of the smallest unit, the implementing State Governments have the option to implement the scheme even at village level provided requisite yield data at that level for each of the insured crop are available and it is possible for State Governments concerned to conduct the minimum number of crop cutting experiments in each of such notified village.

(c) The Central share in the payment of claims is two-third of the total claim.

[Translation]

Air Pollution

3282. SHRI SHANTI DHARIWAL:
SHRIMATI KISHORI SINHA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the attention of Government has been drawn to the news item appearing in the 'Times of India' dated 5 June, 1988 under the caption 'Prospects of reducing air pollution dim';

(b) if so, whether U.N.E.P. on the eve of International Environment day warned against the probable adverse effect of "Green houses-gases" on the health of the people;

(c) if so, the steps taken by Government so far to protect the environment from being polluted and the tangible results achieved; and

(d) the details of Government's future plans in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir.

(c) and (d). The steps taken by Government in this regard include monitoring of air and water quality, setting up the standards and their implementation, proper siting of the industries and promotional measures through incentives. Sufficient safeguards for protecting environment and control of pollution are sought to be incorporated into ongoing and new project proposals. Action is also taken against defaulting units under the relevant Acts. All these measures will be continued to be implemented vigorously. While in the case of individual projects, the action can be seen to result in an immediate reduction in pollution levels, the overall impact of the various steps taken can be measured only over a period of time.